

## Annexure 7

Name of Corporate Debtor: SES Energy Services India Private Limited, Date of commencement of CIRP: November 25, 2022, List of creditors as on: November 15, 2023

[Amount in INR]

## List of operational creditors (Government dues)

Sr. No.	Details of Claimant	Government	Details of Claim received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of Claim not admitted	Remarks, if any
			Date of Receipt (DD/MM/YYYY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% Voting Share in CoC					
1	Ass Commissioner of CGST & Central Excise - Maharashtra	State Government	29-Dec-22	286,675,923	27,144,043	Statutory	No	12.76%	-	-	-	259,531,880	
2	GST Department - Durgapur	State Government	2-Jan-23	5,494	5,494	Statutory	No	-	-	-	-	-	
3	Income Tax Department	Central Government	6-Jan-23	423,422,050	-	Statutory	No	-	-	-	-	423,422,050	
	<b>Total</b>			<b>710,103,467</b>	<b>27,149,537</b>			<b>12.76%</b>	-	-	-	<b>682,953,930</b>	

## Notes:

- The above list of creditors reflects claims received by IRP/JP and verified as on November 15, 2023.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Erstwhile RP.
- The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.